GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1317 ANSWERED ON:30.11.2012 INVESTMENT TRACKING SYSTEM

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Will the Minister of FINANCE be pleased to state:

- (a) the time since when Investment Tracking System set up by the Government has been functioning and updated information obtained for the qualified profits as a result thereof since its inception, project-wise;
- (b) the reasons for the delay, if any, in the implementation of those projects by the promoters/respective authorities and the reaction of the Government thereto, project-wise; and
- (c) the action taken by the Union Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

a) to (c) In pursuance of the decision taken by the Prime Minister's Council on Trade & Industry in its meeting held in December, 2011, the Government has set up in May, 2012, an Investment Tracking System for projects with an investment of Rs.1000 crore and above.

The broad reasons for delay in implementation of projects in the private sector were pending clearance at various levels, availability of fuel/raw material, signing of necessary agreements, financial closures by banks etc.

The pending projects are reviewed at various levels to focus on individual as well as systemic issues for early clearances for the large projects.